GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 5568 TO BE ANSWERED ON 7TH APRIL, 2017

MECHANISED SLAUGHTER HOUSES

5568. SHRI HARIOM SINGH RATHORE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of mechanised slaughter houses operating in the country;
- (b) the number of slaughter houses that have licences under the Food Safety and Standards Act, 2006;
- (c) whether such slaughter houses are registered with Agricultural and Processed Food Products Export Development Authority, if so, the details thereof and Statewise list with the daily capacity of the slaughter houses along with the live stock census of the State; and
- (d) whether any domestic need assessment was done before such licenses were granted under the Food Safety and Standards Act and if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

- (a) & (b): As per the information available in the Food Licensing and Registration System (FLRS) of the Food Safety Standards Authority of India, the total number of slaughter houses (mechanised and non mechanised) for which license/registration have been issued under Food Safety and Standards (FSS) Act, 2006 is 1707.
- (c): The Agricultural and Processed Foods Products Export Development Authority (APEDA) registers integrated abattoir-cum-meat processing plants/stand alone abattoirs engaged in export. The State-wise details are in **Annexure-I.** As per information provided by the Department of Animal Husbandry, Dairying & Fisheries, data of Livestock Population as per 19th Livestock Census-2012 (All India Report) is annexed at **Annexure-II.**
- (d): No such assessment is carried out before grant of licenses. In terms of Section 31 of the FSS Act, 2006, all Food Business Operators have to obtain License/Registration for commencing any business.

Annexure-I

Approved Indian Abattoirs-Cum-Meat Processing Plants / Stand Alone Abattoirs

S.No	STATE	Number
1.	Andhra Pradesh*	5
2.	Bihar	3
3.	Haryana	3
4.	Maharashtra	13
5.	Nagaland	1
6.	Punjab	5
7.	Uttar Pradesh	42
8.	Telangana	3
9.	West Bengal	1
Total		76

^{*} Including in Hyderabad

Annexure-II

Population of Livestock and Poultry - 2012

(No. in million)

S.No.	Category	2012
1	Cattle*	190.90
2	Buffalo	108.70
3	Yaks	0.08
4	Mithuns	0.30
	Total Bovine	299.98
5	Sheep	65.07
6	Goat	135.17
7	Horses & Ponies	0.63
8	Mules	0.20
9	Donkeys	0.32
10	Camels	0.40
11	Pigs	10.29
	Total Livestock	512.06
12	Poultry	729.21

^{*}Excluding stray cattle